

## HIGH COURT OF DELHI: NEW DELHI

No. 41 /DHC/Gaz/G-7/V.I.E.2(a)/2022  
Dated: 20<sup>th</sup> December, 2022

### ORDER

Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to make the following postings/transfers in the Delhi Judicial Service with immediate effect:-

S. No.	Name of the officer (Mr./Ms.)	From	To	District to which allocated	Remarks
1.	Divya Malhotra	ARC-01, Central, THC	ACJ-cum-CCJ-cum-ARC, North-West, Rohini	North-West	In a vacant Court
2.	Pragati	MM-01, Central, THC	ARC-01, Central, THC	Central	Vice Ms.Divya Malhotra
3.	Shipra Dhankar	MM (NI Act) Digital Court-04, South-West, Dwarka	MM-01, Central, THC	Central	Vice Ms.Pragati
4.	Charan Salwan	On return from Maternity/CCL	MM (NI Act) Digital Court-01, South-East, Saket	South-East	In a vacant Court
5.	Seema Meena	On return from Maternity Leave	MM (NI Act) Digital Court-04, South-West, Dwarka	South-West	Vice Ms.Shipra Dhankar

Notes:-

1. The judicial officers shall be under the control of the Principal District & Sessions Judge of the district to which they have been allocated.
2. The judicial officers under transfer shall notify the cases in which they had reserved judgments/orders before relinquishing the charge of the court in terms of the posting/transfer order. The judicial officers shall pronounce judgments/orders in all such

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Pr. B. S. J. (S)  
20/12/22

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matters on the date fixed or maximum within a period of 2-3 weeks (whereof, notwithstanding the posting/transfer. Date of pronouncement shall be notified in the cause list of the court to which the matter pertains as also of the court to which the judicial officer has been transferred and on the website.

BY ORDER OF THE COURT

SD/-  
(RAVINDER DUDEJA)  
REGISTRAR GENERAL

7436-7469  
Endst. No. /DHC/Gaz./G-7/V.I.E.2(a)/2022

Dated: 20<sup>th</sup> December, 2022

Copy forwarded for information and necessary action to:-

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, Deen Dayal Upadhyay Marg, New Delhi.
3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
5. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
10. The Secretary (Labour), Govt. of NCT of Delhi, Sharnath Marg, Delhi-110054.
11. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi-110003.
12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
13. The Director General, Narcotics Control Bureau, West Block, I Wing-5, Sector-07, R.K.Puram, New Delhi-110066.
14. The Commissioner of Police, Police Headquarters, New Delhi.
15. The Commissioner, Municipal Corporation of Delhi, Civic Centre, Minto Road, New Delhi.
16. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
17. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
18. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
19. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
20. All Registrars, Delhi High Court, New Delhi.
21. The Joint Registrar (Vigilance-I), Delhi High Court, New Delhi.
22. The Joint Registrar (Vigilance-II), Delhi High Court, New Delhi.
23. The Joint Registrar (Gazette-IIA), Delhi High Court, New Delhi.
24. The Pay & Accounts Officer, Tis Hazari, Delhi.

25. Joint Registrar (IT), Delhi High Court with request to upload this order on the website of Delhi High Court.
26. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
27. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
28. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
29. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
30. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
31. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
32. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
33. Personal file of the officer concerned.
34. Guard File.

  
(Shankar Singh)

Joint Registrar (Gazette-IIB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (SE), SAKET COURTS COMPLEX, NEW DELHI.

No. Judl./F.64/Posting&Transfer/SE/Saket/2022/ 20758-20798 Dated, New Delhi: 22/12/22

Copy of letter alongwith its en closure forwarded for information and necessary action to:

1. All the concerned Judicial Officers of South-East District, Saket Courts Complex, New Delhi.
2. The Judge In-Charge, Mediation Centre, Saket Courts Complex, New Delhi.
3. The DDO through AO, Accounts Branch, South-East District, Saket Courts Complex, New Delhi.
4. The Secretary, DLSA, South-East District, Saket Courts Complex, New Delhi.
5. The AO (Judl.)/Branch Incharge of all Branches (SE), Saket Courts Complex New Delhi.
6. The AO (Judl.)/In-charge Pool Car Section, Saket Courts Complex, New Delhi.
7. The PRO, Saket Courts Complex, New Delhi.
8. The Care Taking Branch, Saket Courts Complex, New Delhi.
9. The Reader to Ld. District & Sessions Judge (SE), Saket Courts Complex, New Delhi.
10. Telephone Operator, Librarian, and Reception Office, Saket Courts Complex, New Delhi.
11. The Secretary Bar Association, Saket Courts Complex, New Delhi.
12. For uploading on **LAYERS**,
12. For uploading on centralized website through **LAYERS**.

  
(JAY THAREJA)

(Officer In-Charge/Judicial Branch)  
for Principal District & Sessions Judge (SE)  
Saket Court Complex, New Delhi